

R.A. 30 of 2007
(O.A. 1202 of 1996)

A.K. Sanyal
-vs-
Union of India & Ors. (S.E. Rly.)

Hon'ble Dr. A.R. Basu, AM and Hon'ble Dr. D.K. Sahu, JM, who had passed the order dated 7.8.07 against which this review petition has been filed. Since Hon'ble Dr. A.R. Basu, AM has retired, in terms of Rule 49 of the CAT Rules of Practice, 1993 of the Principal Bench Notification No. 13/19/91-A dated 18.2.1992, I do hereby constitute a Bench consisting of Hon'ble Mr. P.K. Chatterji, AM and Hon'ble Dr. D.K. Sahu, JM to hear this RA. Accordingly, the RA be placed before the said bench on..... Issue notice.



(K.V. Sachidanandan)

Vice-Chairman

11.1.08.